## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

A PADMANABHA SWAMY, MEMBE	R – JUDICIAL
:	
: TCP/110/(IB)/2017	
: PHENIX CONSTRUCTION TECH	HNOLOGIES
: CETHAR LTD	
: 433 (e)(f)	
DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM	
Coursel for PETITIONER  Crossel for Responde	Ex. M. 16/8/17
	: : TCP/110/(IB)/2017 : PHENIX CONSTRUCTION TECH : CETHAR LTD : 433 (e)(f)  DESIGNATION REPRESENTATION BY WHOM

## **ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order is filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed.** 

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

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